

**Board of Trustees of Viswa Yuvak Kendra**

2552. SHRI C. K. CHANDRAPAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the name of the present Chairman of the Board of Trustees of the Viswa Yuvak Kendra, New Delhi ; and

(b) whether Shri Kanti Desai, son of Shri Morarji Desai was a member of the Board of Trustees at any time ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) and (b). The authorities of Viswa Yuvak Kendra have informed the Government that Shri Morarji Desai is the present Chairman of the Board of Trustees & Shri Kanti Desai had never been a member of the Board.

**Enquiries and Applications received by the Indian Investment Centre**

2553. SHRI SAROJ MUKHERJEE : Will the Minister of FINANCE be pleased to state :

(a) the number and particulars of enquiries and applications received by the Indian Investment Centre, New Delhi during the last three years ; and

(b) the number and particulars of applications out of them approved by Government ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) The number of enquiries received by the Indian Investment Centre (Including its overseas offices) during the last three years from foreign as well as Indian entrepreneurs, for general information as also for information relevant to specific proposals, was as under :

1968-69	1219
1969-70	1643
1970-71	2859

The Centre does not receive any applications.

(b) Proposals involving foreign investment with which the Centre was actively associated and which received Government approval during the last three years were as under :

	No. of proposals	Total Investment	Foreign participation
			(in Rs. million)
1958-69	16	41.60	18.87
1969-70	10	73 00	9.80
1970-71	29	926 67	101.82

**Absence of Facilities at Tuliha Aerodrome Imphal**

2554. SHRI N. TOMBI SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware of the absence of even minimum facilities for incoming and outgoing passengers at the Tuliha Aerodrome, Imphal ; and

(b) if so, the steps being taken to remove the long felt grievances in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) :

(a) Yes.

(b) Proposals for extension of the passenger lounge at Tuliha aerodrome are under consideration.

**Pay Scale of School Mothers of Elementary Schools in Manipur**

2555. SHRI N. TOMBI SINGH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are considering a proposal for introduction of a pay scale in place of the present fixed pay in

respect of school Mothers of Elementary Schools run by the Government of Manipur :

(b) whether Government are aware of the long drawn discontent among the Mothers in this respect ; and

(c) when the new scale is likely to be introduced ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) to (c). The requisite information is being collected from the Manipur Administration and will be laid on the Table of the Sabha as soon as possible.

#### Development of Tourism in Manipur

2556. SHRI N. TOMBI SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps taken by the Government of Manipur to attract more tourists to Manipur ; and

(b) the amount proposed to be spent during the current Five Year Plan for development of tourist centres and tourist facilities in Manipur ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION : (DR. SAROJINI MAHISHI) : (a) A statement of the schemes proposed to be taken up by the Government of Manipur during the Fourth Plan to attract more tourists is attached.

(b) A provision of Rs. 2.35 lakhs has been approved by the Planning Commission for tourism schemes in the State Plan.

#### *Statement*

1. Construction of Rash Mandal at Kaitua.
2. Construction of a Tourist Home at Walthan.

3. Providing recreational facilities at Loktak.

4. Improvement of Sendra and Phnbala Tourist Homes.

5. Construction of a Tourist Home at Imphal.

6. Reconstruction of Chakpikarong Fishing Lodge.

7. Tourist Publicity.

8. Staff.

#### Scholarships for flying trainees of Manipur

2557. SHRI N. TOMBI SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Government of Manipur have been approached by the civil aviation flying trainees of Manipur for scholarships ;

(b) if so, how many such trainees have received or are likely to receive scholarships ; and

(c) whether Government have framed any rules for grant of such scholarships ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) and (b). Yes, Sir. Only one trainee applied to the Government of Manipur for financial assistance to complete his course. He has received Rs. 5,000 as Scholarship.

(c) Yes, Sir. The Government of Manipur have framed rules for awarding flying Scholarship which have been approved by the Government of India.

#### Introduction of Structural Reforms in Administrative Sphere of Education in Manipur

2558. SHRI N. TOMBI SINGH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the main features of structural reforms in the administrative sphere of educa-